

(24)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/206/2017
NAME OF THE PETITIONER : TRUSTED AEROSPACE ENGINEERING P LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	PAWAN SHABAKH	Petitioner	
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ORDER

Heard. Order reserved.

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(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- sel -

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)